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Title: Introduction of the Safai Karamcharis Insurance Scheme Bill, 2011.

SHRI ARJUN RAM MEGHWAL (BIKANER): Sir, I beg to move for leave to introduce a Bill to provide for comprehensive and compulsory insurance of Safai Karamcharis against any mishap connected with their work, to give them economic protection, to safeguard their interests and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave bes granted to introduce a Bill to provide for comprehensive and compulsory insurance of Safai Karamcharis against any mishap connected with their work to give them economic protection, to safeguard their interests and for matters connected therewith."

The motion was adopted.

SHRI ARJUN RAM MEGHWAL: Sir, I introduce the Bill.